

Pay Commission. But, certainly, the Pay Commission is welcome to consider their points.

**SHRI S. M. BANERJEE:** We wanted to know whether it will be referred to the Pay Commission. Instead of answering 'Yes' or 'No' the Minister says that the Pay Commission is welcome to consider the points.

**SHRI LOBO PRABHU:** The hon. Member must be given a clear reply.

**MR. SPEAKER:** Let Shri Banerjee put his case.

**SHRI S. M. BANERJEE:** Will the Government ask the Pay Commission to apply its mind to this?

**SHRI P. C. SETHI:** The Pay Commission is to go into the conditions of service and emoluments of the Government Employees. So, this cannot form part of the terms of reference of the Pay Commission specifically. As I have already said, the Pay Commission is welcome to go into their problems.

**श्री तुलशीबास जाखव :** अध्यक्ष महोदय, यह देश में जो फ्रीडम फाइटर्स हैं उनके लिए कई जगह पर पेंशन दी जाती है पचास रुपये या इसी तरह से कुछ उनको दिया जाता है, लेकिन यह जब दी जाती है तो उनकी खुद की, उनके भाई की, या लड़के की इनकम देखकर दी जाती है। तो इसी तरह से जो पेंशनर लोग हैं उनके लड़के कमाते हों या और कोई इनकम का जरिया हो उसको देखकर पेंशन देते हैं या वैसे ही उनको पेंशन दी जाती है ?

**MR. SPEAKER:** I do not think this is a relevant question.

**श्री तुलशीबास जाखव :** अध्यक्ष महोदय, यह पेंशन बढ़ाने या घटाने का जो प्रश्न है उसीसे संबंधित है। फ्रीडम फाइटर्स को पेंशन देते वक्त उनकी तमाम इनकम देखी जाती है तो वैसे ही इनकी भी देखी जाती है या नहीं ?

**MR. SPEAKER:** If you go by the

word 'pension', then you can bring in all the people who are getting pension.

**श्री तुलशीबास जाखव :** अध्यक्ष महोदय, मैं फिर पूछना चाहता हूँ कि इनको पेंशन देते वक्त इनकी और इनकम को रियाल में लेते हैं या नहीं लेते हैं ? वह उत्तर देने के लिए तैयार हैं।

**MR. SPEAKER:** How can he reply when this question relates to the Government servants only ?

**श्री शिव नारायण :** अध्यक्ष महोदय, यह जितने गवर्नमेंट सर्वेंट्स पेंशन पा रहे हैं यह गवर्नमेंट के लायल सर्वेंट्स रहे हैं और डी-वेल्यूएशन के बाद उनके पेंशन की कीमत जो पहले थी वह कम हो गई। तो उस कमी की पूर्ति के लिए सरकार तैयार है या नहीं ?

**अध्यक्ष महोदय :** यह तो पूछा जा चुका है। आप थोड़ा सा लेट आए। यह प्रश्न वह पूछ चुके हैं। ..... (व्यवधान) ..... How can I allow the questions and their answers to be repeated ?

#### Construction of Small Houses for Ministers

\*1382. **SHRI S. M. BANERJEE:** Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether small houses are likely to be constructed for the Ministers ;

(b) if so, whether any plan regarding this has been formulated ; and

(c) if so, the main features thereof ?

**THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH):** (a) The term "small houses" is vague. What is under consideration is the re-development of large bungalow plots with flats in multi-storeyed construction.

(b) and (c). The question is still at an early stage of consideration and no details can, therefore, be given.

**SHRI S. M. BANERJEE :** Do I take it that all these big bungalows with vast land at the disposal of the Ministers right from the Cabinet Minister to the Deputy Minister will be converted into multi-storeyed houses or this will be only for Government employees ?

**SHRI K. K. SHAH :** The re-development of the entire area covered is under consideration. In that, also the question of bungalows of Ministers will be considered. But the facilities necessary, how much should be available to them—all this is being re-examined.

**SHRI S. M. BANERJEE :** I would like the Prime Minister to answer this question. There is a fear lurking in our minds that another bungalow is going to be constructed for the Prime Minister ; though it is 'a small house' that is mentioned, we would like it to be smaller so that she can hear the demonstrations and slogans.

**SHRI KANWAR LAL GUPTA :** But he goes there to congratulate, not to protest.

**SHRI S. M. BANERJEE :** I would like to know whether this idea of another house for the Prime Minister has been completely dropped in the larger interest of the country as we are in a financial crisis.

**THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) :** It is necessary for the Prime Minister to have a special kind of house, not necessarily a big house but a house that is constructed from the point of view of the Prime Minister's efficient functioning with adequate office space and so on. There was a plan to construct such a house, not a big house for the Prime Minister's living purposes but one with adjoining space for office and so on. That proposal is there. It is not there for me. It was felt that there should be such a permanent house for all the Prime Ministers.

**SHRI BALRAJ MADHOK :** Janpath was a permanent house.

**SHRIMATI INDIRA GANDHI :** If a permanent house was made specifically for the Prime Minister, the Prime Minister cannot change it. There was no such building. At the present moment, it is just a plan. We do not want to give it top priority. But I do think it is essential for the future that there should be one house designated as the Prime Minister's house where heads of states, other visitors, deputations, and delegations are not inconvenienced.

**SHRI S. M. BANERJEE :** She has said that she does not want a big house. The previous house in Teen Murti was a three-dimensional house. Is this going to be four dimensional, I do not understand.

**MR. SPEAKER :** She has said that for herself she does not want a big house.

**SHRI PILOO MODY :** The Prime Minister may have large family in future.

**SHRI SHRI CHAND GOYAL :** The question of the small house apart, what costs the exchequer more is the furnishing of the house and providing free water, free electricity, free gardening services and other similar free services. The people's criticism is that the Ministers cost about Rs. 10,000 in the States and about Rs. 20,000 at the Centre.

**MR. SPEAKER :** It does not arise out of this question.

**SHRI SHRI CHAND GOYAL :** These are all accompaniments of a house. So, I wish to know whether the Government will reconsider this question only to provide houses and not allow these free services, so that the huge expenditure can be cut down and the criticism of the public may also be met.

**SHRI K. K. SHAH :** I think that un- luckily the most misunderstood person is the Minister, and I want to give to the hon. Member an idea of what a Minister gets. Out of Rs. 2250 that a Cabinet Minister gets, Rs. 600 are deducted by way of income-tax.

(*Interruptions*) I am not grudging Members of Parliament, but Members of Parliament will be good enough to compare a Member of Parliament and a Minister. I would be prepared to accept, if it is possible Rs. 51 per day and Rs. 500 as my salary, if the House is agreeable. I am exchanging salary, not position.

So far as electricity and water are concerned, Members who have been staying in flats and small bungalows know what the charges of electricity in Delhi are compared to Bombay and other places. A voluntary cut has been imposed and the total amount allowed to a Minister is Rs. 200 per month, and each one of us must be paying Rs. 200 to Rs. 300 per month by way of extra charges for electricity and water.

So far as the third point is concerned, the furniture that is given to the Members and the furniture that is given to the Ministers also may be compared.

SHRI SURENDRANATH DWIVEDY : But we are paying over Rs. 30 per month for the furniture.

SHRI HEM BARUA : On a previous occasion it was reported that the Prime Minister had said that the Ministers should live in flats. In that context may I know whether the Minister has shifted to a flat, or whether flats are being constructed for them by now?

SHRI K. K. SHAH : As I said, the whole question is under consideration.

श्री रवि राय : प्रधान मंत्री से लेकर डिप्टी मिनिस्टर तक जितने लोग बंगलों में रह रहे हैं, क्या आप ने कभी इस बात की जांच की है कि जब मंत्री लोग वहां से उठ कर दूसरी जगह जा कर रहेंगे तो इन बंगलों से कितनी जमीन उपलब्ध हो सकेगी ?

SHRI K. K. SHAH : I am getting it examined, how much land can be spared etc. I propose to appoint a committee also to go into this.

श्री रवि राय : कब तक यह सूचना दे सकेंगे ?

श्री के० के० शाह : थोड़ा टाइम तो लेगा ही ।

SHRI MANUBHAI PATEL : Small houses and flats for the Ministers does not mean cheap or economic houses. May I know whether the Government have worked out the maximum limit of expenditure on some small flats for the Ministers ?

SHRI K. K. SHAH : As I said, the whole question is under consideration.

श्री अर्जुन सिंह मदीरिया : अध्यक्ष महोदय, मंत्रियों के मकानों की बाबत तो यहां पर बहुत चर्चा हुई, लेकिन जो संसद सदस्यों के फ्लैट्स हैं, विशेष कर नार्य एवेन्यू के फ्लैट्स में सफाई और गन्दगी को दूर करने के लिये जो शिकायतें हैं, वहां की एन्ववायरी के खिलाफ जो शिकायतें हैं, जैसे समय पर फर्नीचर नहीं मिलता है, और कुछ मांग की जाती है तो कहा जाता है कि यह तो मंत्रियों के लिये है—इस सम्बन्ध में मंत्री महोदय से भी शिकायत की गई है—मैं जानना चाहता हूं कि इसके सम्बन्ध में आपने क्या कार्यवाही की है ?

श्री के० के० शाह : मैं विश्वास के साथ कह सकता हूं कि पिछले 12 महीनों में मैंने काफी कोशिश की है। फिर भी यदि कहीं पर शिकायत रह गई है, तो माननीय सदस्यों से प्रार्थना है कि उस ओर मेरा ध्यान खींचे, जो कुछ भी हो सकता है, मैं करूंगा ।

अध्यक्ष महोदय : यह सवाल इसमें पैदा नहीं होता था, फिर भी मैंने इजाजत दे दी। इसलिये अब इसको आगे मत ले जाइये ।

श्री तुलसीदास जाधव : अध्यक्ष महोदय, अभी एक ऐसा सवाल यहां पर किया गया

कि प्राइम मिनिस्टर के लिये एक बड़ा मकान बनने वाला है.....

**अध्यक्ष महोदय :** ऐसा नहीं कहा है ।

**श्री तुलशीदास जाधव :** अध्यक्ष महोदय, प्राइम मिनिस्टर के लिये बड़े मकान की जरूरत है । लोग जब उन से मिलने के लिये जाते हैं, तो खड़े रहना पड़ता है, वहां बैठने तक के लिये जगह नहीं होती । प्राइम मिनिस्टर को अपने खुद के लिये बड़े मकान की जरूरत नहीं है, लेकिन जो लोग वहां जाते हैं उनके लिये जगह की जरूरत है । अभी परसों अपोजीशन के दो एम०पीज वहां गये थे, उन्होंने खुद कहा कि यहां बैठने के लिये भी जगह नहीं है, प्राइम मिनिस्टर के लिये बड़ा मकान चाहिये । प्राइम मिनिस्टर के खुद के लिये तो दो-तीन रूम ही चाहियें, लेकिन आफिस के लोगों के लिये, दूसरे कामों के लिये बड़े मकान की जरूरत है—क्या मिनिस्टर साहब को ऐसा महसूस होता है या नहीं ?

**अध्यक्ष महोदय :** यह तो उन्होंने अभी बताया ही है ।

**श्री तुलशीदास जाधव :** अध्यक्ष महोदय, उत्तर तो आना ही चाहिये ।

**अध्यक्ष महोदय :** आप बैठ जाइये, मैं आप से एक बात कहना चाहता हूँ । जो प्रश्न एक दफा पहले हो चुका है, जिसका जवाब आ चुका है, उसको दोबारा दोहराना नहीं चाहिये । अगर आप यहां ध्यान से बैठा करें तो मेरी मुश्किल हल हो जाय ।

**श्री रामगोपाल शालबाले :** अध्यक्ष महोदय, मैं एक बहुत ही छोटा प्रश्न करना चाहता हूँ । प्रधान मंत्री जी के लिये जो मकान बनाया जा रहा है, उस पर कितने खर्च का अनुमान है ?

**श्री के० के० शाह :** अभी तो वह शुरू ही नहीं हुआ है ।

**श्री रामगोपाल शालबाले :** कुछ अनुमान तो होगा ।

**श्रीमती इन्दिरा गांधी :** जैसा मैंने अभी कहा था—अभी कोई मकान नहीं बनाया जा रहा है, कोई प्लान भी नहीं बना है । जैसा हमारे दोस्त श्री तुलशीदास जाधव ने कहा है, कि प्रधान मंत्री के व्यक्ति के लिये नहीं, बल्कि जो लोग उनसे मिलने आते हैं, जो दफ्तर उनके साथ काम करता है, उनकी सुविधा के लिये खास मकान होना चाहिए, ऐसी आवश्यकता महसूस की गई है । लेकिन अभी इस पर कोई कार्यवाही शुरू नहीं हुई है और न ही इसको कोई प्रायोरिटी दी जा रही है ।

#### Responsibility in respect of Utilisation of Vacant Lands in Delhi

\*1383. SHRI BALRAJ MADHOK : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that there is a lot of overlapping between Land and Development Office of the Department of Works, Housing and Urban Development and the Delhi Development Authority in respect of utilisation of vacant lands in Delhi ;

(b) whether it is a fact that Government have decided to transfer the open lands now under Land and Development Office to D. D. A. for development purposes ; and

(c) if so, whether orders to that intent have been issued and the details thereof ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) No, Sir ; they deal with different aspects of land administration and utilisation.